

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

(3)

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

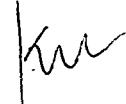
16.05.2007

CP 14/2007 (OA No. 428/96)

Mr. Dharmendra Jain, Proxy counsel for
Mr. Naina Saraf, Counsel for applicant.

List it on 29.05.2007.


(J.P. SHUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

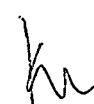
CP No. 14/2007 in OA No. 428/1996.

29.05.2007.

Mr. Vinod Singhal proxy counsel for
Ms. Naina Saraf counsel for the applicant.

The order in OA was passed in the Year July
2000 almost 7 years back and the CP has been filed
only in the year 2007. Accordingly, the CP stands
dismissed being barred by limitation.


(TARSEM LAL)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

P.C./